

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. I

Customs Appeal No. 595 of 2010

(Arising out of Order-in-Original No. 01/APSS/CC/DRI/NCH/2010 dated 31.03.2010 passed by the Commissioner of Customs (Adjudication) New Custom House, New Delhi)

Mohd. Iqbal Ghori

Kulsum Manzil, Street No. 4
Chammanpura, Nai Sarak
Jodhpur, Rajasthan

..... Appellant

Versus

**Commissioner of Custom
(Adjudication),**

New Customs House, New Delhi

..... Respondent

APPEARANCE:

None for the Appellant

Mr. M.K. Shukla, Authorised Representative for the Department

CORAM :

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION: November 10, 2025

FINAL ORDER NO. 51703/2025

JUSTICE DILIP GUPTA

A death certificate of the appellant shows the date of death is 13.06.2020. The appeal, therefore, abates.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

Shenaj